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INVITATION FOR EXPRESSION OF INTEREST FOR RELiance BROADCAST NETWORK LIMITED

OPERATING IN MEDIA AND ENTERTAINMENT INDUSTRY PAN INDIA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Reliance Broadcast Network Limited [CIN:U64200MH2005PLC158355]
2.	Address of the registered office	Unit No. 503, 5th Floor, ARC Plaza Industrial Estate, 48 Oshiwara Village, Jogeshwari (West), Mumbai 400102
3.	URL of website	www.reliancebroadcast.in
4.	Details of place where majority of fixed assets are located	Mumbai, Delhi, Bangalore, Kolkata, Chennai and Lucknow
5.	Installed capacity of main products/ services	58 Radio Channels Pan India
6.	Quantity and value of main products/ services sold in last financial year	Total revenue for FY22-23 (unaudited): INR 174 crore
7.	Number of employees/ workmen	568 (Permanent 448, Consultants 38, Personnel (through service agencies) 82)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Further details including last available financial statements (with schedules) of two years are available on the website of the Corporate Debtor Lists of creditors are available on the website of the Corporate Debtor. The relevant dates for subsequent events of the process are set out in the detailed invitation for expression of interest, which is available on the website of the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Set out in the detailed invitation for expression of interest, which is available on the website of the Corporate Debtor. The detailed invitation for expression of interest may also be sought by way of an email addressed to ip.rbnld@gmail.com and ip.rbnld@in.ey.com
10.	Last date for receipt of expression of interest	Original date: 14th May 2023 Extended date*:31st May 2023
11.	Date of issue of provisional list of prospective resolution applicants	Original date: 24th May 2023 Extended date:10th June 2023
12.	Last date for submission of objections to provisional list	Original date: 29th May 2023 Extended date:15th June 2023
13.	Process email ID to submit EOI	ip.rbnld@gmail.com/ ip.rbnld@in.ey.com

* Pursuant to approval of Committee of Creditors of Reliance Broadcast Network Limited

For Reliance Broadcast Network Limited,

Rohit Mehra

(IP Registration No.: IBB1/IPA-001/IP-P00799/2017-2018/11374)

Resolution Professional

Date : 13th May 2023

Place : Mumbai

Tower A 3403, Oberoi Woods, Oberoi Garden City,
Goregaon East, Mumbai City, Maharashtra- 400063